

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

OA NO. 2683/2003

This the 23rd day of August, 2004

HON'BLE MR. JUSTICE V.S.AGGARWAL, CHAIRMAN
HON'BLE MR. S.A.SINGH, MEMBER (A)

1. Constable Virender Singh No.879/T
A-7/20, Sector 17,
Rohini.
2. Constable Ravinder Kumar No.3718/T
8th Bn. Barracki No.6,
PTS, Malviya Nagar,
New Delhi.
3. Head Constable Jai Bhagwan No.788/T,
House No.H/4,
Police Station Nizamuddin,
New Delhi.

(By Advocate: Sh. K.P.Singh Dalal with
Sh. K.P.Singh)

Versus

1. Union of India through the
Home Secretary,
New Delhi.
2. The Commissioner of Police,
Police Headquarters,
I.T.O., New Delhi.
3. Dy. Commissioner of Police,
Traffic (NDR) Delhi.

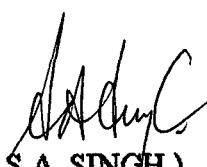
(By Advocate: Mrs. Sumedha Sharma)

ORDER (ORAL)

By Justice V.S.Aggarwal, Chairman

After the matter was argued and opposed by the learned counsel for respondents, counsel for applicant states that he may be permitted to withdraw the present application.

2. Allowed as prayed. OA is dismissed as withdrawn.


(S.A. SINGH)
Member (A)


(V.S. AGGARWAL)
Chairman

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